NATIONAL COMPANY LAW TRIBUNAL NEW DELHI BENCH

Appeal No. 186/252/ND/17

CORAM:

PRESENT: SH. S. K. MOHAPATRA

HON'BLE MEMBER(T)

SMT. INA MALHOTRA HON'BLE MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 07.12.2017

NAME OF THE COMPANY: Blueline Power Products Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 252

S.NO. NAME

DESIGNATION

REPRESENTATION

SIGNATURE

Present: Ms. Shreya Singhal, Advocate for the Petitioner

Ms. Lakshmi Gurung and Mr. Easha Kadian, Counsel

for Income Tax Department

Mr. Manish Raj, ROC

ORDER

Let reply be filed on behalf of the ROC. Advance copy has been supplied to them.

Let the paper book be supplied to the Ld. Counsel for the Income Tax Department and reply, if any, be filed before the next date of hearing.

To come up on 21st December, 2017.

(S. K. Mohapatra)

Member (T)

(Ina Malhotra)

Member (J)